

Filing under clause (ca) of sub-regulation (2) of regu

Sl. No.	Category of creditor	Summary of claims received	
		No. of claims	Amount
1	Secured financial creditors belonging to any class of creditors	0	0
2	Unsecured financial creditors belonging to any class of creditors	0	0
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	13770493
5	Operational creditors (Workmen)	0	0
6	Operational creditors (Employees)	0	0
7	Operational creditors (Government Dues)	1	23833
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0
Total		2	13794326

KATIA TEA & INDUSTRIES LIMITED

Annexure 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure
No. of claims	Amount of claims admitted				
0	0	0	0	0	1
0		0		0	2
0	0	0	0	0	3
1	13770493	0	0	0	4
0	0	0	0	0	5
0	0	0	0	0	6
0	0	0		23833	7
0	0	0	0		8
0	0	0	0	0	9
1	13770493	0		23833	

Annexure

Remarks, if any
Subject to verification